

1	2	3
21.	Punjab	858
22.	Rajasthan	245
23.	Sikkim	189
24.	Tripura	1590
25.	Uttarakhand	1632
26.	Uttar Pradesh	5311
TOTAL		1,82,785

Land for construction of memorial of Dr. Baba Saheb Ambedkar

139. SHRI AVINASH PANDE: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has received proposal for granting 12.5 acres of land owned by National Textiles Corporation at the Chaitya Bhoomi, Dadar for construction of memorial of Bharat Ratna Dr. Baba Saheb Ambedkar;

(b) if so, the details thereof;

(c) whether Government has pursued this issue further; and

(d) if so, what is the current status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Earlier the Government of Maharashtra had asked for 4 acres of land on India United Mill No.6 vested in National Textile Corporation (NTC) for construction of a memorial for Bharat Ratna Dr. Babasaheb Ambedkar. Subsequently, the Government of Maharashtra has requested for transfer of the entire land *i.e.* approximately 12 acres of India United Mill No. 6 to the Govt. of Maharashtra for developing the Memorial.

(c) and (d) To examine and make recommendations on the issue, a Committee consisting of officials from the Ministry of Textiles, Ministry of Environment and Forest, State Government of Maharashtra and other co-opted Members (including Ministry of Law and Justice) has been constituted. The broad Terms of Reference of the Committee are to make recommendations on the following:

- The modalities of making available the requisite land for the proposed Memorial, subject to the condition that the title and ownership of the land shall remain either with the Govt. of India/NTC or with the State Government.
- Compliance with environmental, legal and procedural requirements in the matter.
- Modalities for suitably and adequately compensation NTC for making available the approximately 12 acres of land for the memorial.
- Any other relevant matter.

Three meetings of the Committee have been held.

Hyderabad Metro Project

140. SHRI DEVENDER GOUD T: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) what is the estimated cost of Hyderabad Metro Project;
- (b) whether it is on the Public Private Partnership (PPP) mode;
- (c) if so, the ratio between Government of Andhra Pradesh and the developer;
- (d) whether it is a fact that the project is running behind schedule; and
- (e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The estimated cost of Hyderabad Metro Project as assessed at the time of financial closure in March, 2011 by financial institutions is Rs. 14,132 crore.

(b) Yes, Sir.

(c) The ratio between Government of India and the developer L and T Metro Rail (Hyderabad) Ltd. is Rs.1458 cr. (10%) and Rs. 12,674 cr. (90%) respectively. Apart from this, Government of Andhra Pradesh will spend Rs. 1,980 cr. towards land acquisition, R and R package, shifting of utilities etc.

(d) No, Sir.

(e) Does not arise.